

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.12.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 474 of 2021	Department of Goods & Service Tax, Deputy Commissioner of CGST, Kadi Vs. Technovaa Plastic Industries Pvt.Ltd.	Sonu Bhatnagar	V. Sivasubramanian Jaimin R Dave Nipun Singhvi Honey Satpal-RP

### For Directions

2.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikarla Interim RP Metkore Alloys Industries Ltd & Ors.  <b>With</b>	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
3.	Comp. App. (AT) (Ins) No. 575 of 2020	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors.  <b>With</b>	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
4.	Comp. App. (AT) (Ins) No. 611 of 2020	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikarla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors.  <b>With</b>	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
5.	Comp. App. (AT) (Ins) No. 764 of 2020	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan-IRP Anuj Tiwari-R4 & R5

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 914 of 2021	Shakeel Ahmad Vs. Suresh Kumar Jain	Sheena Taqui	Anoop Kr. Awasthi- RP
7.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	
8.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.  <b>With</b>	Sidhartha Barna	Abhijit Sarkar-R2
9.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.	Abhishek Prasad	
10.	Comp. App. (AT) (Ins) No. 993 & 994 of 2021	Gail (India) Ltd. Vs. Videocon Industries Ltd. & Ors.	Yoginder Handoo	
11.	Comp. App. (AT) (Ins) No. 995 of 2021	Anupam Industries Ltd. (Company Ltd. By Shares) Vs. Saket Road Carrier Pvt. Ltd. (Company Ltd. By Shares)	Charu Sachdev	
12.	Comp. App. (AT) (Ins) No. 996 of 2021	Rajesh Kedia Ex- director Ajanta Paper and General Products Ltd. Vs. Phoenix ARC Private Ltd Trustee of Phoenix Trust FY 15-14 & Anr.	Ayush Puri	Bhavana Duhoon

**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy
14.	Comp. App. (AT) (Ins) No. 187 of 2021	Abhijit Jasrasaria Vs. JOP International Ltd.	P K Sachdeva	Aayush Malhotra Soham Kumar

15.	Comp. App. (AT) (Ins) No. 494 of 2021	Radius Infratel Pvt. Ltd. Through The Liquidator Arvind Garg Vs. Jaiprakash Associates Ltd. & Ors.	Aditya Dewan	Vishal Gupta Tenzen Tashi Negi Debolina Roy-R1
16.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	Divyang Chandiramani-R1
17.	Comp. App. (AT) (Ins) No. 530 of 2021	Agrawal Poly Plast Pvt. Ltd. Vs. Star Lamipacks Pvt. Ltd.	Anuradha Dutt	
18.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva

#### For Hearing

19.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
20.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhotia. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
21.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.  <b>With</b>	PremaPriyadarshini	R.D. Makheeja V. B. Arya
22.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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By order of Hon'ble Chairperson  
-sd/-  
Registrar